

**Aims and Objectives of Kerala Shastra
Kala Parishad**

4995. SHRI MULLAPALLY RAMACHANDRAN : Will the PRIME MINISTER be pleased to state :

(a) the total funds granted by Union Government to the Kerala Shastra Kala Parishad;

(b) the functions of the Kerala Shastra Kala Parishad; and

(c) whether Government are monitoring the utilisation of the funds extended to the Parishad and if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN) : (a) to (c) The information is being collected and will be laid on the Table of the House.

**Discovery of a giant object by scientists
in Pasadena (California)**

4996. DR. T. KALPANA DEVI : Will the PRIME MINISTER be pleased to state :

(a) whether Government are aware that scientists in Pasadena (California) have discovered a giant object larger than Jupiter orbiting a star 50 million light years from earth;

(b) whether Government propose to send a team of scientists to study and joint this discovery;

(c) if so, the details thereof; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF

OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) No, Sir. However, Government is aware that Astronomers have been looking for planetary systems in stars situated 50 LIGHT YEARS away.

(b) No, Sir.

(c) Does not arise.

(d) Indian Institute of Astrophysics has a research project relating to planetary Systems in Stars situated 50 Light Years away from earth.

**Proposal to reverse the present office
timings to old office timings**

4997. SHRI SWAMI PARASAD SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether Government propose to revert back to old office timings ;

(b) if so, details thereof ?

(c) whether half an hour increase in present office timings is proposed to be withdrawn ; and

(d) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI BIREN SINGH ENGTI) : (a) No, Sir.

(b) Does not arise.

(c) and (d) During discussion on this issue with Staff re-representatives under the JCM Scheme, an offer was made suggesting reduction in existing working hours subject to matching curtailment of holidays/regular leave. This was not accepted by the staff side. The offer is still open.

**Reasons for frequent occurrence of
cyclones in Bay of Bengal**

4998. SHRI V. SOBHANADREESWARA RAO : Will the PRIME MINISTER be pleased to state :

(a) the reasons for frequent occurrence of cyclones in Bay of Bengal; and

(b) whether Government propose to undertake indepth study into oceanographic and Meteorologic aspects of the issue to find out ways and means to minimise the adverse effects of these cyclones ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) Factors contributing to frequent occurrence of cyclones in Bay of Bengal, inter alia, are (a) relatively warmer sea surface water; (b) atmospheric conditions over the Bay of Bengal favourable for the formation of cyclones; and (c) migration of disturbances generated over the China Sea towards Bay of Bengal.

(b) The research on oceanographic and meteorological aspects of cyclones is a continuing activity of the India Meteorological Department, National Institute of Oceanography and some other scientific institutions.

Because of the modern detection systems available over this region, like Cyclone Detection Radars, continuous surveillance through INSAT-1B satellite, etc. a cyclone once formed over the Bay of Bengal is quickly detected. The India Meteorological Department has already established an effective advance warning system to forewarn the public sufficiently in advance to minimise the loss of life and property due to cyclones.

Three-wheelers scooters challaned for violation of traffic norms in Delhi

4999. SHRIMATI D.K. BHANDARI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether certain three-wheelers scooters in Delhi are violating traffic norms;

(b) If so, the number of three-wheelers scooters challaned for violation of traffic norms during 1987; and

(c) the steps Traffic Police propose to take to check regular violation of traffic norms by three-wheelers scooters ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) Yes, Sir.

(b) From the beginning of this year upto 15th November, on 65,865 occasions three wheeler-scooters were challaned for violation of traffic regulations.

(c) Checking by the Traffic Police has been intensified.

Periodical review of traffic potential in Delhi

5000. SHRIMATI D.K. BHANDARI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Traffic Police of Delhi has some system to review traffic potential of Delhi roads periodically for installing traffic signals or posting traffic constable to regulate traffic of Delhi;

(b) if so, number of surveys undertaken during 1986 and 1987 zone-wise;

(c) whether there is regular traffic blockades in certain areas in the capital; and

(d) if so, the steps taken or proposed in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) Yes, Sir,